

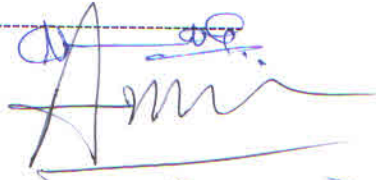
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 53 / 12
PETITION NUMBER : TP 37 / 16
NAME OF THE PETITIONER(S) : Prof. D. Aravindakshan
NAME OF THE RESPONDENT(S) : Agastya Bio-pharma India Ltd. &
5 others.
UNDER SECTION : 397 / 398


S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1	Aravindakshan Advocate 9945482525 (PROF. D. ARAVINDAK- petitioner)	Petitioner	
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2	SIDAN, (9447792471) K. S. WADIVELU 94423 55070	Advocate for Petitioner	T. T. Indira 19/1/2017.
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ORDER

Counsel for Petitioner is present. He requested time to file 2 sets of copies. Time granted till 17-02-2017. Counsel for respondents filed 2 sets of copies.


19/1
Member (J)


Member (T)